

(b) whether the Ministry has taken report from Ministry of Home Affairs and State Government in this regard;

(c) whether Government is taking this matter with Government of France; and

(d) the number of cases that are registered against Foreign Diplomats in our country within last five years and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) A criminal case was registered against Mr. Pascal Mazurier, a member of the consular staff of French Consulate General at Bengaluru, in Highgrounds Police Station, Bengaluru city, in crime No. 153/2012 U/s 376 IPC, on the basis of a complaint filed by his wife. After due consultations between Ministry of External Affairs, Ministry of Home Affairs, and the State Government of Karnataka, the Karnataka Police authorities arrested Mr. Mazurier on June 19, 2012 and he is presently in Judicial custody. Prior to the arrest, the Embassy of France in New Delhi, had confirmed that Mr. Mazurier did not enjoy immunity.

(d) There has been one case involving a French Diplomat in the last five years. A French Diplomat was expelled from India in March, 2009, after being arrested for carrying 250 grams of Charas.

#### **Details of talks with Pakistan**

‡2805. SHRI DHARMENDRA PRADHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the dialogues held between India and Pakistan at the Prime Minister level, Minister of External Affairs level and Secretary level during the last three years, year-wise;

(b) the main issues discussed during those dialogues and the outcome thereof;

(c) whether it is a fact that Pakistan is still encouraging terrorist activities, cyber crimes and the circulation of fake currency in India; and

(d) if so, the details thereof and the steps taken by Government in this regard?

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‡Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI E. AHAMED): (a) and (b) 2009

- Prime Minister (PM) met President Asif Ali Zardari on the sidelines of the Shanghai Cooperation Organization-Brazil, Russia, India, China (SCO-BRIC) summit in Yekaterinburg on June 16, 2009.
- External Affairs Minister (EAM) met Pakistan Foreign Minister on the sidelines of G-8 Outreach meeting on June 26, 2009 in Trieste (Italy).
- PM met Prime Minister of Pakistan in Sharm-el-Sheikh on July 16, 2009 on the sidelines of Non Aligned Movement (NAM) Summit.
- EAM and Foreign Secretary met their Pakistani counterparts in the last week of September, 2009 at the margins of UNGA meeting in New York.

**2010**

- Foreign Secretary level talks between India and Pakistan were held on February 25, 2010 in New Delhi.
- PM met the Prime Minister of Pakistan on the sidelines of SAARC Summit in Thimphu in April, 2010.
- Foreign Secretary held discussions with Pakistan Foreign Secretary on June 24, 2010 in Islamabad to prepare for the visit of EAM on July 15, 2010 to Islamabad.
- EAM held talks with Pakistan Foreign Minister in Islamabad on July 15, 2010.

**2011**

- Foreign Secretary level talks between India and Pakistan were held in Thimphu on February 6, 2011.
- Home Secretary/Interior Secretary level talks between India and Pakistan were held on March 28-29, 2011 in New Delhi.
- PM met the Prime Minister of Pakistan at Mohali on March 30, 2011, on the sidelines of the ICC World Cup Cricket semi-final match between India and Pakistan.
- Commerce Secretary level were held on April 27-28, 2011 in Islamabad.

- Water Resources Secretary level talks were held in Islamabad on May 12-13, 2011 to discuss the Tulbul Navigation project/Wullar Barrage.
- Additional Secretary/Surveyor General level talks were held on Sir Creek on May 20-21, 2011 in Islamabad.
- Defence Secretary level talks on Siachen were held on May 30-31, 2011, New Delhi.
- Foreign Secretary level talks were held in Islamabad on June 23-24, 2011.
- EAM met Pakistan Foreign Minister for bilateral talks on July 27, 2011 in New Delhi.
- PM met Pakistan Prime Minister on the sidelines of SAARC summit in Maldives on November 10, 2011. The leaders had an extensive exchange of views on issues related to SAARC and on the entire gamut of India-Pakistan bilateral relations.
- Commerce Secretary level talks between India and Pakistan were held from November 14-16, 2011 in New Delhi.

**2012**

- External Affairs Minister (EAM) met Pakistan Foreign Minister on the sidelines of an international conference on Afghanistan in Tokyo on July 8, 2012.
- Water Resources Secretary level talks were held in New Delhi on March 27-28, 2012 to discuss the Tulbul Navigation project/Wullar Barrage.
- President of Pakistan met PM on April 8, 2012 in New Delhi during his visit to India. They had a friendly and constructive conversation covering all aspects of India-Pakistan bilateral relations, and regional and global issues of common interest.
- Home Secretary/Interior Secretary level talks between India and Pakistan were held on May 24-25, 2012 in New Delhi.
- Defence Secretary level talks on Siachen were held on June 11-12, 2012 in Rawalpindi, Pakistan.
- Additional Secretary/Surveyor General level talks were held on Sir Creek on June 18-19, 2012 in New Delhi.
- Foreign Secretary level talks were held on July 4-5, 2012 in New Delhi.

(c) and (d) Terrorism emanating from territory under Pakistan's control remains a core concern for us. This is precisely why India has sought a firm and abiding commitment from Pakistan that it will not allow territory under its control to be used for aiding and abetting of terrorist activities directed against India and for providing sanctuary to such terrorist groups. India has consistently stressed to its interlocutors the need for Pakistan to honour its commitment of not allowing territory under its control to be used for terrorism against India in any manner.

Instances of smuggling of Fake Indian Currency Notes (FICNs) into India in large quantities and cyber crime have been reported. During the Home/Interior Secretary level talks between India and Pakistan on May 24-25, 2012 in Islamabad, it was decided that Central Bureau of Investigation (CBI) and Federal Investigation Agency (FIA) of Pakistan will schedule a meeting at an early date to work out the technical details of moving forward on issues of human trafficking, counterfeit currency, cyber crimes and Red Notices (RNs).

#### **Setting up of diplomatic protection force**

2806. SHRI BHUPENDER YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government proposes towards setting up a diplomatic protection force which would be responsible for securing Indian Missions abroad as well as to protect embassies and Mission of foreign countries stationed at home;

(b) if so, the details thereof and time likely to be taken for establishing such a force;

(c) whether any special training in either diplomatic security or to conduct investigations would be given to enforcement officials; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (d) Ministry of External Affairs already has a functional system for providing security to Indian Missions and Posts abroad. These security arrangements are reviewed periodically and strengthened to meet local security related requirements. Due to sensitive nature of the information, details regarding security arrangements cannot be shared.